I, The undersign, Ms. Poonam Kewalramani, have come accross your proposal on 'DO CALL REGISTRY'. Following is my feedback as a stake holder.

About me:

I am a housewife, I am gradute in commerce, but in our days Computer was not too much in. So I didnot have the chance to learn. I had worked in earlier days but had to confine to home due my baby. Six years after, I was confident that I can leave him with elders. I decided to help my family financially aswell, as our family was undergoing a major financial crisis in 2004. I did what most of us do.

Hunt for a job:

With my qualification & zero technology skills (not even basic computer knowledge) I had opted for, the by now, flourishing telemarketing Industry. My only skill was my command on language.

Current Sceniario:

Now, I am in my Seventh year in this Industry and have excelled in it and have acquired expertise in the field of selling through phone. In todays technology world, with better technically equiped clan, where do I stand a chance to acquire another profeession, Learn and master the same !! My skill will not be able to support me and my family.

Effect of this policy:

There would be a negligible number of people would go for this option and allow marketing calls. And if anyone would do, in order to acquire the market information free of cost, which he has all the right to do so, will be then subject to multiple calls in a day, as he has opted for the same. This will lead other people to shy away from doing the same. The company's will have to shut processess!!

Feedback:

If a policy like ' DO CALL REGISTRY' is regulated, many alike me would be jobless. I am sure an esteem Government like ours is here to regulate policies which helps & support the countrymen and not hamper their progress & leave them jobless. I would request the authorities to understand the adverse effect and safeguard the employment.

Thanks & Regards

Yours Sincerely

Poonam L. Kewalramani